



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.07.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 17.07.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1689 of 2025 & I.A. No. 6663 of 2025	Punjab National Bank Vs. Suryakanta Acharya With	17.07.2026	13.08.2026
2.	Comp. App. (AT) (Ins) No. 1720 of 2025 & I.A. No. 6781 of 2025	Punjab National Bank Vs. Atulya Kumar Dash With	17.07.2026	13.08.2026
3.	Comp. App. (AT) (Ins) No. 1721 of 2025 & I.A. No. 6783 of 2025	Punjab National Bank Vs. Pramod Chandra Ratha With	17.07.2026	13.08.2026
4.	Comp. App. (AT) (Ins) No. 1722 of 2025 & I.A. No. 6785 of 2025	Punjab National Bank Vs. Lora Mitra Rath With	17.07.2026	13.08.2026

5.	Comp. App. (AT) (Ins) No. 1723 of 2025 & I.A. No. 6787 of 2025	Punjab National Bank Vs. Prashanta Chandra Ratha	17.07.2026	13.08.2026
6.	Comp. App. (AT) (Ins) No. 1836 of 2025	Rajiv Agarwal Vs. Omkara Assets Reconstruction Pvt. Ltd. & Anr.	17.07.2026	14.08.2026
7.	Comp. App. (AT) (Ins) No. 1511 & 1512 of 2025 Part Heard	Mannoj Kumar Jain Vs. IDBI Bank & Anr.	17.07.2026	14.08.2026
8.	Comp. App. (AT) (Ins) No. 1360 of 2024 & I.A. No. 4909, 4910, 4911, 8577 of 2024 & 1990 of 2025	Ashlesh Kumar Gupta Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors. With	17.07.2026	13.08.2026
9.	Comp. App. (AT) (Ins) No. 462 of 2023 & I.A. No. 1515, 1516, 3077, 5582 of 2023	Ashlesh Kumar Gupta Vs. Amit Joshi & Ors.	17.07.2026	13.08.2026
10.	Comp. App. (AT) (Ins) No. 1408 of 2024	Suraksha Asset Reconstruction Ltd. Vs. Sumit Binani & Ors. With	17.07.2026	17.08.2026
11.	Contempt Case (AT) No. 20 of 2024 in Comp. App. (AT) (Ins) No. 1408 of 2024	Suraksha Asset Reconstruction Ltd. Vs. Sumit Binani & Ors.	17.07.2026	17.08.2026

12.	Comp. App. (AT) (Ins) No. 1913 of 2025 Part Heard	Manik Gupta & Anr. Vs. Pramod Kumar Sharma	17.07.2026	10.08.2026
13.	Comp. App. (AT) (Ins) No. 372 of 2023 & I.A. No. 1249 of 2023	In Machineries and Equipments Pvt. Ltd. Vs. Orissa Stevedores Ltd.	17.07.2026	10.08.2026
14.	Comp. App. (AT) (Ins) No. 1208 of 2023 & I.A. No. 4141, 4245 of 2023 (With Defects)	STR Holdings, Inc. Vs. Lucent Cleanenergy Pvt. Ltd.	17.07.2026	10.08.2026
15.	Comp. App. (AT) (Ins) No. 1807 of 2024 & I.A. No. 6590 of 2024	Abhijeet Jain Vs. Pradeep Ganeriwala & Anr.	17.07.2026	18.08.2026
16.	Comp. App. (AT) (Ins) No. 2212 of 2024 & I.A. No. 8222 of 2024 (With Defects)	Krishna Lallubhai Chitalia Vs. State Bank of India & Anr.	17.07.2026	19.08.2026
17.	Comp. App. (AT) (Ins) No. 18 of 2025	Small Industries Development Bank of India Vs. Hitesh Subhash Punjani	17.07.2026	19.08.2026
18.	Comp. App. (AT) (Ins) No. 158 of 2025 & I.A. No. 636 of 2025	Srikant Dwarakanath Vs. Axis Bank Ltd. & Ors.	17.07.2026	19.08.2026

19.	Comp. App. (AT) (Ins) No. 1047 of 2025	Stores Supply (India) Agency Vs. I.E. Trading Company Pvt. Ltd., (In Liquidation) & Anr. With	17.07.2026	10.08.2026
20.	Comp. App. (AT) (Ins) No. 1162 of 2025	IE Trading Company Pvt. Ltd., Through Its Liquidator Sanjay Agrawal Vs. D.B Engineering Pvt. Ltd.	17.07.2026	10.08.2026
21.	Comp. App. (AT) (Ins) No. 1728 & 1729 of 2025	Jay Harshadbhai Chotalia Vs. HDFC Bank Ltd. & Anr.	17.07.2026	13.08.2026
22.	Comp. App. (AT) No. 212 of 2024 & I.A. No. 4747, 4748 of 2024 & 2050 of 2025	Shridhar & Associates Vs. National Financial Reporting Authority With	17.07.2026	21.08.2026
23.	Comp. App. (AT) No. 231 of 2024 & I.A. No. 5150, 5151, 5152 of 2024	CA Ajay Vastani Vs. National Financial Reporting Authority	17.07.2026	21.08.2026
24.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	17.07.2026	19.08.2026
25.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	17.07.2026	19.08.2026

26.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	17.07.2026	19.08.2026
27.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	17.07.2026	19.08.2026
28.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	17.07.2026	19.08.2026
29.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	17.07.2026	19.08.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar